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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

O.A.No.1803/93
Alongwith
O.A.268/93

C.B.Singh, Supervisor, B/S Grade I,
M.E.S.Talbahat, Jhansi Petitioner

Versus

Union of India & others Respondents

16.08.2000

Hon'ble Mr. Rafiq Uddin, J.M.
Hon'ble Mr. S. Biswas, A.M.

None for the applicant in the second revised list.
Srip. Mathur, counsel for respondents has sought for
adjournment on the ground of illness. None has appeared
to press this case on behalf of the applicant. It appears
that applicant has lost interest to prosecute the case.

The O.A. is dismissed in default.

Sd/-A.M.

Sd/-J.M.